

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 347 OF 2019 & IA No. 1743 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Sasan Power Limited **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur for A1
Vishrov Mukerjee for A1
Catherine Ranji Ayallore for A1
Yashaswi Kant for A1

Counsel for the Respondent(s) :

ORDER

IA No. 1743 of 2019

(For exemption from filing certified copy of impugned order).

For the reasons set out in the application, exemption application is rejected.

APPEAL No. 347 of 2019

Admit. Issue notice to the Respondents returnable on 04.12.2019.

List the matter on **04.12.2019**.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR